

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(T) No. 1506 of 2020

With

W.P.(T) No. 1542 of 2020

With

W.P.(T) No. 2268 of 2020

With

W.P.(T) No. 2281 of 2020

With

W.P.(T) No. 2284 of 2020

Tata Sky Limited

--- --- Petitioner in all cases

Versus

The State of Jharkhand & others

--- --- Respondents in all cases

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CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH

HON'BLE MRS. JUSTICE ANUBHA RAWAT CHOUDHARY

Through Video Conferencing

For the Petitioner : M/s M.S. Mittal, Sr. Adv., Rahul Lamba &
Salona Mittal, Advocate

For the Respondent s : Mr. P.A.S. Pati, S.C.IV &
Mr. Piyush Chitresh, A.C. to A.G.

16/05.04.2021 On the request of learned counsel for the parties, let the matters
appear on 26th April, 2021.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)